

(c) and (d). An agreement was reached between the Chief Ministers of Andhra Pradesh and Orissa in July, 1961 for construction of a barrage at Neradi across river Vansadhara involving acquisition of 106 acres of land in Orissa territory by Government of Andhra Pradesh. Subsequently, in September, 1962, it was agreed between Governments of Andhra Pradesh and Orissa that water available in the Vansadhara basin are to be shared on 50:50 basis. Subsequently, in an inter-state meeting convened by the Union Minister of Water Resources with the Chief Ministers of Andhra Pradesh and Orissa in January, 1987 it was agreed to reformulate Vansadhara Project Stage-II in accordance with the provisions of 1961 agreement. Discussions between the Chief Ministers of Andhra Pradesh and Orissa also took place in June, 1992 and recently in December, 1994 wherein it was agreed that the land to be acquired in Orissa territory shall not be more than 106 acres.

[Translation]

Demand of LPG

3536. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the annual demand of L.P.G. in the country at present;

(b) the quantum of L.P.G. being imported annually by the private companies and private sector in the country at present; and

(c) the steps taken/proposed to be taken by the Government to increase the present import of L.P.G. in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The demand of LPG of existing customers and customers proposed to be enrolled by the public sector oil companies for the year 1995-96 is estimated at 3665 TMT.

(b) The quantities of LPG imported by Public Sector Oil Companies and Private Companies during the last two years are as under :

(Fig. in TMT)

	1993-94	1994-95 (Proy.)
Public Sector Oil Companies	410	592
Private Companies	7	41

(c) Public Sector Oil Companies are putting up new import facilities at Kandla and Mangalore and augmenting the capacity of LPG import facilities at Vizag. Plans have also been drawn by the Public Sector Oil Companies to put up additional LPG import facilities at Haldia, Ennore, Navashev and Okha/Sikha by

themselves or under joint venture during 9th Plan period. Government have allowed the private parties to import and sell LPG by using/setting up their own infrastructure. Some of the private agencies are also in the process of developing their own import facilities.

Bodo Militants

3537. SHRI PHOOL CHAND VERMA :
DR. P. VALLAL PERUMAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the terror of Bodo militants is increasing on Indo-Bhutan Border; and

(b) if so, the action taken by the Union Government for the security of the people as well as to curb the activities of Bodo militants and the number of check-posts set up in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) and (b). While there has not been increase in the level of violence, the violent activities of Bodo militants have been continuing. Several measures have been taken to contain Bodo militancy. The Bodo Accord was signed on February 20, 1993 between the Government of Assam and Bodo leaders. Soon after, the Bodo Land Autonomous Council Act, 1993 was enacted by the State with a view to giving greater administrative autonomy to the Bodos in their area. Schemes for the development of the area and rehabilitation of surrenderees are being implemented. Check-posts have been set up on the Indo-Bhutan Border to check the activities of Bodo militants.

[English]

Oil Resources

3538. SHRI A. VENKATESH NAIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the area covered in the Cauvery basin for geological prospectivity;

(b) the estimated reserves in these areas; and

(c) the steps taken to explore and develop the oil resources in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The entire prospective area in Cauvery Basin comprising of 15,200 sq. km. on land and 17,700 sq. km. offshore has been covered by geoscientific surveys.

(b) The estimated geological hydrocarbon reserves as on 1.4.94 in the Cauvery Basin for onland and offshore are 48.80 MMT and 34.83 MMT, respectively.

(c) Eight fields in the basin are in production. Presently 8 drilling rigs are deployed for delineating the existing fields as well as for testing hydrocarbon potential of new prospects. Blocks have also been offered to private parties for exploration and development.

Weighing Gas Cylinders

3539. SHRI MANORANJAN BHAKTA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether his attention has been drawn to the newsitem captioned 'Centre asked to ensure weighing of cylinders' appearing in the 'Times of India' dated March, 9, 1995;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by the Union Government in this regard?

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) and (c). The suggestion that deliveryman should carry a weighing scale with him and weigh the cylinder in the presence of consumer was experimented in the past but has not proved effective.

There are clearly laid down procedures to ensure correctness of the weight of LPG refill cylinders at the bottling plants. As and when specific complaints about the sale of under-weight cylinders are received, they are investigated by the LPG Marketing Companies and if the complaint is established appropriate action is taken against the LPG distributor under the Marketing Discipline Guidelines and also by the State Government through their Weights and Measures Departments. Further, the distributors do replace the underweight cylinders with filled cylinders free of cost.

Telephone to Freedom Fighters

3540. SHRI R. ANBARASU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of applications received from the freedom fighters for telephone connections since August, 1992 till date;

(b) the number of connections released to them so far; and

(c) the time by which the connections are likely to be released to the remaining freedom fighters?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (c). Sir, information in respect of 8 circles is given in the enclosed Statement. Information from the remaining circles is being collected and will be laid on the Table of the House.

STATEMENT

S.No.	Name of the Circle	The number of applications received from the freedom-fighters for telephone connections since August 1992 till date;	The number of connections released to them so far; and	The time by which the connections are likely to be released to the remaining freedom-fighters
(a)	(b)	(c)	(d)	(e)
1.	Assam	363	330	Stores are being arranged and the connections will be released immediately after the receipt of stores.
2.	Haryana	520	476	44 connections are likely to be provided by 31.05.95 Subject to supply of registration particulars by the applicants and technical feasibility of areas.
3.	Madhya Pradesh	918	All connections have been provided except 3 due to the reasons as under: (i) 2-D/Ns not paid by the applicants (ii) 1 Proper documents not submitted by the applicant.	It depends upon the applicants